

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-105/2001/ 660 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
Special Judge, CBI, Assam,  
Addl. Court No. 3, Guwahati.

Dated Guwahati the 30<sup>th</sup> January, 2025.

Sub: **Restricted holiday.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/81/E, dtd. 24.01.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 27.01.2025** (on account of Busu Dima Festival), **along with station leave permission from the morning of 27.01.2025 till the morning of 28.01.2025**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati, and in his absence, any other senior most Judicial Officer shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-105/2001/ 661 - 663 /A, dated , 30-01-2025**

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
3. The Project Manager, Gauhati High Court.

*h*

**JT. REGISTRAR (VIGILANCE)**

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